Pending schemes in M.P. under Forest Conservation Act

†1574. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of the schemes from Madhya Pradesh which are under consideration of the Central Government, under Forest Conservation Act;
 - (b) the steps taken by Government for their speedy execution; and
 - (c) the details of the works executed by Government, so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATATRAJAN): (a) Presently 29 proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Madhya Pradesh are pending before the Central Government. Details of the same are given in statement (See below).

- (b) The Central Government is taking appropriate measures, such as frequent convening of the meetings of the Forests Advisory Committee (FAC) & State Advisory Groups (SAGs) and expeditious processing of the recommendations of the FAC and SAGs to ensure early decisions on the proposals seeking diversion of forest land for non-forest purposes received by it under the Forest (Conservation) Act, 1980.
- (c) Central Government, so far, has accorded final approval to 856 proposals and inprinciple approval to 141 proposals seeking prior approval of the Central Government under the
 Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Madhya
 Pradesh. From the remaining proposals received from the Madhya Pradesh, 214 proposals have
 been closed, 232 proposals have been rejected, 37 proposals have been returned. 18 proposals have
 been withdrawn by the State Government. In respect of the 68 proposals, Central Government
 sought additional information/documents from the State Government to facilitate decision on
 diversion of forest land indicated in these proposals.

Statement

Details of proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 diversion of forest land for non-forest purpose in Madhya Pradesh pending before the Central Government (as on 11.08.2011)

SI. No.	Year of receipt	Name of Proposal	District	Area applied (ha.)	Category of Project
1	2	3	4	5	6
1	2011	Construction of Ghoghra Feeder Tank Project In Favour of Executive Engineer, Water Resources Division	Sehore	9.5	Irrigation
2	2011	Construction of approach road In Favour of M.P. Gramin Sadak Development Corporation	Shahdol	1.5	Road
3	2005	Permission for Prospecting of Laterite and Fire Clay Mining lease in favour of M/s Ankun Private Limited	Katni	48.152	Mining
4	2011	Diversion of 125.00 ha. of forest land For drilling of 08 bore hole foe prospecting of Manganese Ore In Distt. Balaghat, Madhya Pradesh	Balaghat	125	Mining
5	2008	Diversion of forest land for Mahan Coal Mining Project In favour of M/s Mahan Coal Limited	Sidhi	1182.351	Mining

1	2	3	4	5	6
6	2011	Construction of approach road In favour of Public Works Department	Sheopur	1.6	Road
7	2011	Renewal of mining lesase In forest comptt. No. Govindgarh, survey No. 23 in village- Teekar in favour of Smt. Kirandevi Verma W/o Late Shri Ramdas Verma	Riva	2	Mining
8	2011	Diversion of 220.00 ha. of forest and For drilling boreholes of 4	Chhatarpur	220	Mining
9	2011	Construction of Anarad to Nihaldevi road In favour of Executive Engineer, Public Works Department	Guna	39.96	Road
10	2010	Diversion of 201.807 ha. of forest land for underground Coal Mining In favour of Madhya Pradesh State Mining Corp. Limited.	Chindwara	201.807	Mining
11	2010	Construction of Police office and others In Revenue Forest land In favour of Superintendent of Police Anooppur	Anooppur	15.933	Others

12	2009	Construction of Ujjain road to Airport Pithampur Road (Rw-2) super corridor In Village-Chhota Bangda and Nanod in favouar of Chief Executive Officer, Indore Development Authority	Indore	15.217	Road
13	2010	Construction of Sehore-Dewas road in village-Roupeta, Hakimpur, Mirjapur in favour of Dy. General Managar M.P. Road Development Corporation	Sehore	7.302	Road
14	2011	Revised Proposal to obtain prior approval of the Central Government under the Forest (Conservation) Act, 1980 for prospecting of Diamond in 2329.75 ha. forest land located in 16 blocks In Buxwaha Range of Chhatarpur district, Madhya Pradesh "By M/S Rio Tinto Exploration India Private Limited, Bangalore	Chattarpur	2329.75	Mining
15	2011	Diversion of 32.831 ha. for Satpuda-II underground mine (Village-Badgona, district-Betul (M.P.) in Pathakhera area of Western Coalfields Ltd. (Coal Mining)	Betul	32.831	Mining

1	2	3	4	5	6
16	2011	Diversion of 3650.120 ha. of forest land for Extension of Bercha Field Firing Range of India Army In District Indore, Madhya Pradesh	Indore	3650.12	Defence
17	2011	Construction/Upgradation of Amarwada- Harrai-Narsinghpur National Highway No. (B) In favour of Dircetor Nhal	Narasingpur	16.879	Road
18	2009	Construction Of Gondia-Jabalpur rail Amman Parivartan in favour of South-East-Central Railway Bilaspur	Seoni	30.12	Railways
19	2006	Renewal of Mining Lease in Jamuna Kotma in favour of M/s South Eastern Coalfields Limited (SECL)	Anooppur	48.3	Mining
20	2010	Diversion of 328.500 ha. forest land for Mideast Integrated Steel Ltd. (MESCO Steel) In District Chhindwara, Madhya Pradesh	Chindwara Under Ground Co	328.5 oal Ming In favour of	Mining

21	2011	Construction/Upgradation of National Highway	Chindwara No. 26(B) Amarwa	14.52 ada to Umranala and	Road
		Chindwara Bypass Road In favour of project Director, NHAI	, ,		
22	2011	Diversion of 114.724 ha. of forest land For	Satna route alignment of i	114.724 765 KV S/C Sasan-Satna	Transmission line
		Ck In favour of Power Grid Corporation			
		of India Ltd. In district Singrauli,			
		Sindhi and Satna, Madhya Pradesh			
23	2011	Diversion of 106.150 ha. of forest land	Hoshangabad	106.15	Transmission line
		for Satpura-Tph-Ashta 400 KV DC			
		transmission line in favour of Madhya			
		Pradesh Power Transmission Company			
		Ltd. in district Hoshangabad, Betul,			
		Sihor and Devas, Madhya Pradesh			
24	2011	Diversion of 154.127 ha revenue forest	Umaria	154.127	Mining
		land for under ground mining of			
		Semaria/Piparia Coal Block Allocated			
		To M.P. State Mining Corporation			
		Ltd. in Umaria district of Madhya			
		Pradesh			

1	2	3	4	5	6
25	2011	Diversion of 965.400 ha. of forest land in favour of M/s Sasan Ultra Mega Power Project for their Chhatarsal Captive Coal block (including 30.21 ha. forest and for infrastructure development in district Singrauli, Madhya Pradesh	Singrauli	965.4	Mining
26	2011	Construction of Somany awata Tank Project in favour of Executive Engineer, Water Resources Division	Gwalior	8.451	Irrigation
27	2011	Laying of 220 KV Sarni-Pandurana Transmission Line project in favour of M.P. Power Transmission Co. Ltd.	Betul	38.9	Transmission line
28	2011	Laying of 765 KV Seoni-Wardha Circuit-II Transmision Line in faovur of Chief Managar, Power Grid Corporation of India Ltd.	Chindwara	30.099	Transmission line
29	2011	Construction of National Highway No. 59 in favour of project director, National Highway Authority Indore	Dhar	29.709	Road